NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 23 of 2018

IN THE MATTER O	<u>F</u> :	
Interglobe Aviation Ltd. (Indigo Airlines)Appellant		
Vs.		
CCI & Ors.	Respondents	
Present:		
For Appellant:	Mr. Rajshekhar Rao, Mr. Rohan Alva, Mr. Aman Singh Baroka, Mr. Areeb Y. Amanullah, Mr. Chaitanya Puri and Mr. Pranjal Prateek, Advocates	
For Respondents:	Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for CCI Ms. Renuka Singh and Ms. Jaskirat Bir Singh, Advocates for R-2. Ms. Aditi Sharma, Advocate for R-5.	
With		
Competition Appeal (AT) No. 24 of 2018		
IN THE MATTER OF:		
Spice Jet Ltd.	Appellant	
Vs.		
CCI & Ors.	Respondents	
Present:		
For Appellant:	Mr. Abhishek Sharma and Mr. Sanket Tiwari, Advocates	
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For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for CCI Ms. Renuka Singh and Ms. Jaskirat Bir Singh, Advocates for R-2.

With

Competition Appeal (AT) No. 25 of 2018

Jet Airways (India) Ltd.	Appellant
Vs.	
CCI & Ors.	Respondents

IN THE MATTER OF:

Present:

- For Appellant: Mr. G.R. Bhatia, Mr. Rudresh Singh and Ms. Prerna Parashar, Advocates
- For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for CCI Ms. Renuka Singh and Ms. Jaskirat Bir Singh, Advocates for R-2.

ORDER

24.07.2019: Post these appeals 'for hearing' on **03rd September**, **2019**.

[Justice S.J. Mukhopadhaya] Chairperson

> [Justice Bansi Lal Bhat] Member (Judicial)

sa/gc

Competition Appeal (AT) No. 23,24,25 of 2018